

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No.406/98

Monday the 16th day of March 1998.

CORAM

HON'BLE MR A.V. HARIDASAN, VICE CHAIRMAN
HON'BLE MR S.K. GHOSAL, ADMINISTRATIVE MEMBER

J. Jayakumar
S/o Janardhanan Pillai
Bindu Bhavan, Poovanthumoodu
Vamanapuram P.O. 696 606.

...Applicant

(By advocate Mr KS Bahuleyan)

Versus

The Assistant Supdt. of Post Offices
Trivandrum (Central) Sub Division
Trivandrum-33

...Respondent.

(By advocate Mr Varghese P. Thomas)

The application having been heard on 16.3.98, the
Tribunal on the same day delivered the following:

ORDER

HON'BLE MR A.V. HARIDASAN, VICE CHAIRMAN

Applicant who has applied for selection and
appointment to the post of Extra Departmental Delivery
Agent, Neerumankadav Branch Office, apprehends that his
candidature may not be considered by the respondent on the
ground of non-sponsorship of his name by the employment
exchange. However, the applicant states that he has registered
his name with the employment exchange. The applicant, has
therefore filed this application for a direction to the
respondent to consider his candidature also in the selection
for appointment to the post of EDDA, Neerumankadav Branch
Office, even if his name is not sponsored by the employment
exchange.

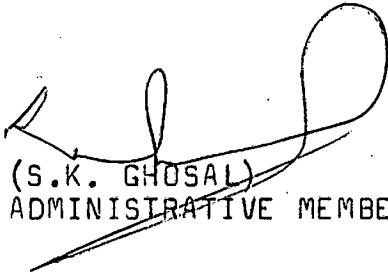
2. When the application came up for hearing today,
learned counsel appearing for the respondent states that
in view of the decision of the Supreme Court in Excise

Supdt., Malkapatnam, Krishna Dist., A.P. Vs. KBN
Visweswara Rao & others, reported in 1996 (6) SCC 216,
the respondent would consider the candidature also
in the selection for appointment to the post of EDDA,
Neerumankadav Branch Office, even if his name is not
sponsored by the employment exchange.

3. In the light of what is stated by the counsel
for the respondent and as agreed to by the counsel for
the applicant, we dispose of the application with a
direction to the respondent to consider the candidature
of the applicant also in the selection for appointment
to the post of Extra Departmental Delivery Agent,
Neerumankadav Branch Office, even if his name is not
sponsored by the employment exchange.

No order as to costs.

Dated the 16th March 1998.


(S.K. GHOSAL)
ADMINISTRATIVE MEMBER


(A.V. HARIDASAN)
VICE CHAIRMAN

aa.